

HIGH COURT OF TRIPURA
AGARTALA

NoF.40(1)-HCT/Judl/Roster/2021/ 8717

16th September, 2021

NOTIFICATION

It is hereby notified that Hon'ble Mr. Justice S. Talapatra will not be available for judicial work on **20.09.2021 (Monday)**. However, a person desirous of obtaining urgent order in respect of any matter scheduled to be taken up by the Single Bench of Hon'ble Mr. Justice S. Talapatra on **20.09.2021 (Monday)** may mention the same before the Court of Hon'ble Mr. Justice Arindam Lodh.

By order,

Sd/-

(V. Pandey)

Registrar (Judicial)

NoF.40(1)-HCT/Judl/Roster/2021/ 8718-45

16th September, 2021

Copy to: -

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Sr. Govt. Advocate, High Court of Tripura, Agartala;
07. The Chairman, Bar Council of Tripura, Agartala;
08. The Govt. Advocate, High Court of Tripura, Agartala;
09. The Secretary, High Court Bar Association, Agartala;
10. The Secretary, Tripura Bar Association, Agartala;
11. The Assistant Solicitor General of India, Govt. of India, Agartala;
12. The Public Prosecutor, High Court of Tripura, Agartala;
13. The Registrar (Vigilance), High Court of Tripura, Agartala;

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